

DIVISION BENCH  
COURT - II

**P-110**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/40(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 31<sup>ST</sup> JANUARY, 2024, 10:30 A.M**

IN THE MATTER OF	<b>DHANASHREE ELECTRONICS LTD VS DLKH HOSPITALITY SERVICE PRIVATE LIMITED</b>
UNDER SECTION	<b>IBC UNDER SEC 9</b>

**Appearance (via video conferencing/physically)**

Mr. Abhijit Majumdar, PCS ] For the Operational Creditor  
Mr. S.K. Tiwari, Adv. ]

**ORDER**

1. Learned Authorized Representative for the Operational Creditor present.
2. Since none appeared on behalf of the Corporate Debtor, let written notes of arguments be furnished within a period of one week.
3. Heard learned Authorized Representative for the Operational Creditor. **Reserved for orders.**

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**